

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 387 OF 2007

ENGINEERING EXPORT PROMOTION COUNCIL

Appellant (s)

VERSUS

USHA ANAND &amp; ANR.

Respondent(s)

(With office report)

Date: 28/05/2013 This Appeal was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE B.S. CHAUHAN  
HON'BLE MR. JUSTICE DIPAK MISRA  
(VACATION BENCH)

For Appellant(s) Mr. Amit Chadha, Sr. Adv.

Ms. Sangeeta Mandal, Adv.  
M/S Fox Mandal & Co., Adv.

For Respondent(s)

Mr. Vinay Garg, Adv. (NP)

Mr. R. Nedumaran, Adv.  
Mr. Chandan Kumar, Adv.  
Mr. B.K. Prasad, Adv.  
Mr. P. Parmeswaran, Adv.

UPON hearing counsel the Court made the following  
O R D E R

Heard Mr. Amit Chadha, learned senior counsel appearing for the appellant.

List the matter on Wednesday, the 29th May, 2013 as part-heard.

| (DEEPAK MANSUKHANI)  
| Court Master

| (M.S. NEGI)  
| Court Master